

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 10 of 2013 &
IA Nos. 29 & 30 of 2013

Dated : 15th March , 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Association of Classified &
Approved Hotel of Kerala

... Appellant(s)

Versus

Kerala State Electricity Regulatory
Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Biji Mathew
Counsel for the Respondent(s): Mr. M.T. George
Mr. Kavitha for KSEB
Mr. Ramesh Balan for KSERC

ORDER

The learned counsel for the Respondents are directed to file their respective replies on or before 29.03.2013 after serving copy on the other side.

Post the matter for hearing on **05.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs